



**Government of Jammu and Kashmir
Health and Medical Education Department
Civil Secretariat, Srinagar.**

NOTIFICATION

Srinagar, 25th of October, 2019

SRO 694.- In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Governor is pleased to direct that the cadre of the {Jammu and Kashmir Drug and Food Control Organization (Subordinate/Non-Gazetted) Service} for the Union Territory of Ladakh, shall comprise the posts as indicated in Schedule-I to this notification, subject to any modifications as may be necessary.

This shall come into force with immediate effect.

By Order of the Governor.

Sd/-

(Atal Dulloo)IAS

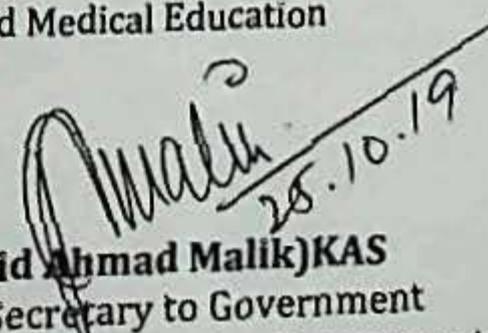
**Financial Commissioner,
Health & Medical Education Department.**

No. HD/Coord/ 77/2019

Dated:- 25-10-2019

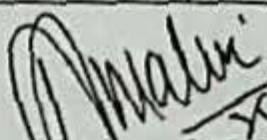
Copy to the:-

1. Advocate General, J&K High Court, Srinagar/ Jammu.
2. Financial Commissioner with the Hon'ble Governor.
3. Divisional Commissioner, Jammu/ Kashmir/ Ladakh.
4. Secretary to Government, General Administration Department.
5. Secretary, Department of Law, Justice & Parliamentary Affairs(w.7.s.c)
6. Director Health Services, Jammu/Kashmir/ Ladakh.
7. Director, Family Welfare, MCH & Immunization, J&K.
8. Director, Archives, Archaeology & Museums, J&K, Srinagar.
9. OSD to Advisor(K) to Hon'ble Governor.
10. Private Secretary to Financial Commissioner, Health and Medical Education Department.
11. I/C Website, GAD for necessary action.
12. Stock/SRO's File(w.2.s.c).


(Javaid Ahmad Malik)KAS
Under Secretary to Government
Health & Medical Education Department

Schedule-I to SRO _____ dated: 25.10.2019.

S. No	Name of the post	Number of posts	Levels	Pay Structure	Cadre
1	Food Inspector / Food Safety Officer	02	Level-6F	(40800-129200)	Divisional
2	Drugs Control Officer	02	Level-6D	(35800-113200)	UT
	Total	04			


25.10.19
(Javali Ahmad Malik) KAS
Under Secretary to Government
Health & Medical Education Department